

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.2390  
TO BE ANSWERED ON 05.03.2020**

**UNINTERRUPTED POWER SUPPLY**

**2390. MS. S. JOTHIMANI:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government proposes to provide uninterrupted power supply to the dyeing units and textile industries in Karur, Tamil Nadu; and**
- (b) if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP**

**( SHRI R.K. SINGH)**

**(a) & (b) : As per Electricity Act, 2003, the supply of electricity is a licensed activity. The distribution licence is granted by the State Electricity Regulatory Commission. The electricity supply to any consumer in Tamil Nadu is undertaken by the Distribution licensee i.e. TANGEDCO.**

**As informed by the State, after the complete withdrawal of restriction and control measures from 05.06.2015, 24 hours uninterrupted power supply is being maintained throughout the State for all consumers including dyeing units and textile industries in Karur, Tamil Nadu.**

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